



# **\$~1 to 138 (148 matters)**

IN THE HIGH	COURT O	F DELHI AT NEW DELHI
W.P.(C) 8994/202 SHARAD GARG		Petitioner Mr. Venketesh Chaurasia, Adv.
	versus	
ITO, WARD 63(1	), DELHI & Through	1
W.P.(C) 9427/202 UJJWAL AROR		Petitioner Mr.Salil Kapoor, Mr.Sumit Lalchandani, Mr.S.K.Gambhir, Mr.C.S.Anand, Mr.Tarun Chanana, Advs.
	Versus	
ASSISTANT CO DELHI	MMISSION	ER OF INCOME TAX, CIRCLE 59-1 Respondent
	Through	Ms. Vibhooti Malhotra, Sr. SC. with Mr. Shaliendra Singh and Mr. Udit Sharma, Advocates.
W.P.(C) 9659/202	21	
PANKAJ VERMA		Petitioner Mr. Ved Jain and Ms. Richa Mishra, Advs.
	versus	
INCOME TAX O	FFICER, WA	ARD 69-1 & ORS Respondents Mr. Sunil Kumar Agarwal, Sr. SC. Mr. Satya Ranjan Swain, Sr. Panel





Counsel with Mr.Kautilya Birat, Advocate for R-4.

5. + W.P.(C) 110

W.P.(C) 11010/2021 & CM 33944/2021 ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through Mr.Harshit Batra, Mr.Ritesh Bajaj,

Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC.

6.

+ W.P.(C) 12926/2021& CMs 40710-11/2021

SHIV KUMAR GUPTA

..... Petitioner

Through Mr.Salil Kapoor, Mr.S.K.Gambhir,

Mr.S.C.Anand, Mr.Tarun Chanana,

Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. ..... Respondents Through Mr.Ajit Sharma, Sr. SC.

7.

+ W.P.(C) 13021/2021 & CMs 41064-65/2021

**AVNI NATH** 

..... Petitioner

Through Mr. Sunil Kumar Mukhi, Mr. Tejaswar Nerwal, Mr. Anshul

Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1), NEW DELHI

..... Respondents

Through Mr. Kunal Sharma, Sr. SC with Ms.Zehra Khan, Jr. SC, Mr.Divyank

Rana and Mr. Aman Yadav, Advs.





8.		
+	W.P.(C) 13384/2021 & CM A ABHISHEK ARORA	PPLs.42168-169/2021 Petitioner
	Through	Mr.Salil Kapoor, Mr.Sanat Kapoor, Ms.Ananya Kapoor, Mr.Sumit Lalchandani, Ms.Soumya Singh, Mr.Tarun Chanana, Advs. Mr. T.M. Shivakumar, Adv.
	versi	is
	ASSISTANCE COMMISSION DELHI & ANR.	NER OF INCOME TAX, WARD 59-1, Respondents
	Through	*
9. +	W.P.(C) 13746/2021 & CM A ALANA BUILDERS AND D	PPL.43420/2021 EVELOPERS PRIVATE LIMITED Petitioner
	Through	Ms. Kavita Jha, Mr. Udit Naresh and Mr. Himanshu Agarwal Advocates
	versus	
	ASSISTANT COMMISSION	ER OF INCOME TAX & ANR Respondents
10	Through	Mr.Kunal Sharma, Sr. SC with Ms.Zehra Khan, Jr. SC and Mr.Shubhendu Bhattacharyya, Adv
10.	W.P.(C) 13748/2021 & CM A ARLIE BUILDERS AND DE	VELOPERS PRIVATE LIMITED
	Through	Petitioner Ms. Kavita Jha, Mr.Udit Naresh and Mr. Himanshu Agarwal Advocates
	versus	

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Mr.Sanjay Kumar, Sr. SC, Ms.Easha Through Kadiyan, Adv.





11. W.P.(C) 13754/2021 & CM APPL.43436/2021 +SAGARDUTT **BUILDERS** AND DEVELOPERS PRIVATE LIMITED ..... Petitioner Ms. Kavita Jha, Mr. Udit Naresh and Through Mr. Himanshu Agarwal, Advocates versus INCOME TAX OFFICER & ANR. ..... Respondents Mr.Ruchir Bhatia, Sr. SC Through 12. W.P.(C) 13757/2021 & CM APPL.43442/2021 ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED ..... Petitioner Ms. Kavita Jha, Mr. Udit Naresh and Through Mr. Himanshu Agarwal, Advocates versus ASSISTANT COMMISSIONER OF INCOME TAX & ANR. ..... Respondents Through Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal, Mr. Parth Semwal, Jr.SC 13. + W.P.(C) 13760/2021 & CM APPL.43449/2021 SHIKHI ESTATES PRIVATE LIMITED ..... Petitioner Ms. Kavita Jha, Mr. Udit Naresh and Through Mr. Himanshu Agarwal, Advocates versus INCOME TAX OFFICER & ANR. ..... Respondents

Mr.Ruchir Bhatia, Sr. SC

Through





+ W.P.(C) 13764/2021 & CM APPL.43456/2021 ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

15.

+ W.P.(C) 13814/2021& CM APPL. 43599/2021

RSND PROJECTS PRIVATE LIMITED

..... Petitioner

Through Mr. T.M. Shivakumar, Adv.

versus

INCOME TAX OFFICER WARD 20(3) & ANR. .... Respondents

Through Mr.Sunil Agarwal, Sr. SC, Mr.Tushar Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

16.

+ W.P.(C) 13815/2021 & CM APPL.43600/2021

ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Ms. Kavita Jha, Mr. Udit Naresh and

Mr. Himanshu Agarwal, Advocates

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Sanjay Kumar, Sr. SC, Ms.Easha

Kadiyan, Adv.





17.			
+	W.P.(C) 13825/20 SHIKHI ESTATE		
		Through	Ms. Kavita Jha, Mr.Udit Naresh and Mr. Himanshu Agarwal, Advocates
		versus	· ·
	INCOME TAX O		1
		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.
18	W.D.(C) 12962/20	01 P-CM A	DDI 42759/2021
+	W.P.(C) 13863/20 PROGRESSIVE A		IDIA) PVT. LTD Petitioner
	TROGRESSIVE	•	Mr.Ashish Middha, Adv.
		versus	
	PR. COMMISSIO		COME TAX & ANR Respondents
		Through	Mr.Sunil Agarwal, Sr. SC, Mr.Tushar Gupta, Jr. SC and Mr.Samarth Chaudhari, Adv.
19. +	W.P.(C) 13888/20	01 & CM Al	PPL 43850/2021
'	NIDHI GUPTA	21 & CIVI 111	Petitioner
		Through	Mr. Anjit Kumar, Sr. Advocate with Mr.Sandeep Chilana, Mr.Priyojeet Chatterjee, Mr.Shekhar Sharma, Mr. Abdullah Tanveer, Ms.Yashodhara Burmon Roy, Ms.Shambhavi Sinha Advs.
		versus	
	PRINCIPAL CON	MISSIONE	R OF INCOME
	TAX & ANR.		Respondents

Mr.Kunal

Ms.Zehra

Sharma, Sr. SC

Jr.

SC

Khan,

Mr.Shubhendu Bhattacharyya, Adv

with

and

Through





+ W.P.(C) 13901/2021 & CM APPL. 43877/2021

MINAKSHI AGGARWAL

Through Mr.Salil Kapoor, Mr.Sumit

Lalchandani, Mr.S.K. Gambhir, Mr.C.S.Anand and Mr.Tarun

..... Petitioner

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 60-4 & ANR. .... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shaliender Singh, Jr. SC, Mr. Udit

Sharma, Adv.

21.

+ W.P.(C) 13907/2021 & CM APPL. 43889/2021

SHIV KUMAR GUPTA –HUF

..... Petitioner

Through Mr. Salil Kapoor, Mr. Sumit Lalchandani, Mr. S.K. Gambhir,

Mr.C.S.Anand and Mr. Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. ..... Respondents

Through Mr. Ajit Sharma, Sr. SC with

Mr. Anand Ram Mishra, Adv.

22.

+ W.P.(C) 14049/2021 & CM APPL. 44358/2021

DEVI DASS HUF ..... Petitioner

Through Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. ..... Respondents Through Mr. Ajit Sharma, Sr. SC.





+ W.P.(C) 14053/2021 & CM APPL. 44366/2021

MUKESH ARORA ..... Petitioner

Through Mr.Salil Kapoor, Mr.S.K. Gambhir,

Mr.C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, CIRCLE 59-1 & ANR. ..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

24.

+ W.P.(C) 14100/2021 & CM APPL.44486/2021

MUKESH ARORA –HUF ..... Petitioner

Through Mr. Salil Kapoor, Mr. S.K. Gambhir,

Mr. C. S. Anand, Ms. Ananya Kapoor

and Mr.Sanat Kapoor, Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. ..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shaliender Singh, Jr. SC, Mr. Udit

Sharma, Adv.

25.

+ W.P.(C) 14229/2021 & CM APPL.44883/2021

SANJIV MAHESHWARI .....Petitioner

Through Mr. Ashish Middha, Adv.

versus

PR. COMMISSIONER OF INCOME TAX & ANR. .... Respondents
Through Mr.Kunal Sharma, Sr. Standing
Counsel for the Revenue.





+ W.P.(C) 14266/2021 & CM APPL.44953/2021

REENA SINGH

Through

Ms. Divya and Mr.Ruchesh Sinha,

Advs.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

..... Petitioner

Through Mr. Puneet Rai, Sr. SC with

Ms. Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI. Mr. Rishabh Sahu, Central Govt. Sr.

Counsel for R-3.

27.

+ W.P.(C) 14337/2021

SUHARSH ARORA ..... Petitioner

Through Mr. Ved Kumar Jain, Advocate with

Ms. Richa Mishra.

versus

INCOME TAX OFFICER, WARD 48-1 & ORS. ..... Respondents
Through Mr. Abhishek Maratha, Advocate.

28.

+ W.P.(C) 14533/2021 & CM APPL.45713/2021

RAVI KUMAR GUPTA

..... Petitioner

Through

Mr. Aditya Dewan, Mr. Sahil Chandra, Mr. Aditya Hooda, Mr.

Vivek Mishra, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through

Mr. Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC for

Income Tax Department.





29. W.P.(C) 14610/2021 & CM APPL.46026/2021 +**SANGITA GARG** ..... Petitioner Through Ms. Vaishali Gupta, Advocate with Mr. Anubhav Gupta and Mr. Vikas Poonia, Advocates. versus OFFICE OF INCOME TAX OFFICER, WARD 59(3), DELHI & ORS. ..... Respondents Through Mr. Ajit Sharma, Advocate. Mr.Narendra Kumar Srivastava, Advocate for R-4. 30. W.P.(C) 14711/2021 & CM APPL.46325/2021 SUSHMA GOEL ..... Petitioner Mr.Rakesh Kr.Khanna, Sr. Advo with Through Ms. Vaishali Gupta, Mr. Anubhav Gupta and Mr. Vikash Poonia, Advs. versus OFFICE OF INCOME TAX OFFICER, WARD 59(6), DELHI & ORS. ..... Respondents Ms. Vibhooti Malhotra, Sr. SC with Through Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv. for Revenue. Mr. Avnish Singh, Adv. for R-4/UOI. 31.

+ W.P.(C) 14712/2021 & CM APPL.46327/2021

UPENDRA GULATI ..... Petitioner

Through Mr.Rakesh Kr.Khanna, Sr. Advo with Ms.Vaishali Gupta, Mr.Anubhav Gupta and Mr.Vikash Poonia, Advs.





OFFICE OF ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 28(1), DELHI & ORS. ..... Respondents Through Mr.Ajit Sr. SC with Sharma, Mr. Anant Ram Mishra, Adv.

32.

W.P.(C) 15071/2021 & CM APPL.47521/2021 +

> SABH INFRASTRUCTURE LIMITED ..... Petitioner

> > Mr.Salil Kapoor, Mr.C.S. Anand. Through Mr.Sumit Lalchandani & Mr.Tarun

> > > Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 22-1 & ANR. .... Respondents Mr.Sunil Agarwal, Sr. SC, Mr.Tushar Through Gupta, Jr. SC and Mr.Samarth

Chaudhari, Adv.

33.

+ W.P.(C) 15074/2021 & CM APPL.47528/2021

> SANJAY KUMAR ..... Petitioner

> > Mr.Sagar Rohtagi, Adv. Through

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Maratha, Mr. Abhishek Sr. SC.

> Mr.Pratyaksh Gupta, Jr. SC for

Revenue.

34.

W.P.(C) 15090/2021 & CM APPL.47574/2021

**INVESTMENTS POOJASMIT AND** TRADING PRIVATE LIMITED ..... Petitioner

Mr. Salil Kapoor, C.S. Anand, Sumit Through





# Lalchandani & Tarun Chanana, Advs

versus

# INCOME TAX OFFICER, WARD 20-1 DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC

35.

+ W.P.(C) 10/2022 & CM APPL.16/2022

SUMAN JEET AGARWAL

..... Petitioner

Through

Mr. Satyen Sethi, Advocate with

Mr. Arta Trana Panda, Advocate.

versus

INCOME TAX OFFICER, WARD 61(1), & ORS. .... Respondents

Through

Mr.Zoheb Hossain, Sr. SC with Mr.

Vipul Agrawal and Mr.Parth Senwal,

Advocates.

36.

+ W.P.(C) 269/2022 & CM APPL.789/2022

SABHARWAL APARTMENTS PRIVATE LIMITED ..... Petitioner

Through

Mr. Salil Kapoor, Mr. C. S. Anand,

Mr.Sanat Kapoor and Ms.Ananya

Kapoor, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2,

DELHI & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC with

Ms. Mansie Jain. Adv for Revenue.

37.

+ W.P.(C) 271/2022 & CM APPL.793/2022

SHANKAR GROWTH FUND PVT LTD

..... Petitioner

Through Ms.

Ms. Rano Jain & Mr. Venketesh

Chaurasia, Advocates





ACIT, CIRCLE 22(2), DELHI AND ORS ..... Respondents Through Mr.Ruchir Bhatia, Sr. SC Ms. Mansie Jain, Adv for Revenue.

38.

W.P.(C) 387/2022 & CM APPL.1117/2022 +

SOMNATH VIRMANI

..... Petitioner

Kumar Through Mr. Sunil Mukhi, Mr. Tejaswar Nerwal, Mr. Anshul Mittal.Advs.

versus

DCIT CIRCLE 13(1) DELHI AND ANR. ..... Respondents Sr.SC Through Mr.Ajit Sharma, with Ms. Himangi Kapoor, Adv.

39.

W.P.(C) 440/2022 & CM APPL.1229/2022 +

S N ENTERPRISES

..... Petitioner

Through Mr.Satyen Sethi & Mr.Arta Trana

Panda, Advs.

versus

INCOME TAX OFFICER & ORS.

..... Respondents

Through

Mr.Sanjay Kumar, Sr.SC, Ms.Easha

Kadian, Jr.SC

40.

W.P.(C) 471/2022 & CM APPL.1327/2022 +

S N ENTERPRISES

..... Petitioner

Through Mr.Satyen Sethi & Mr.Arta Trana

Panda, Advs.

versus

INCOME TAX OFFICER, WARD 63(1) & ORS. .... Respondents

Mr.Sanjay Kumar, Sr.SC, Ms.Easha Through

Kadian, Jr.SC





1	1	
4	1	

+ W.P.(C) 496/2022 & CM APPL.1458/2022 ASHISH PODDAR

PODDAR ..... Petitioner

Through Mr. Samyak Jain, Adv.

Mr. Ruchesh Sinha, Ms. Divya, Advs.

versus

INCOME TAX OFFICER WARD 54(1) & ANR. .... Respondents

Through Mr.Zoheb Hossain, Sr. SC with

Mr. Vipul Agrawal, Mr. Parth Semwal,

Jr.SC

42

+ W.P.(C) 511/2022 & CM APPL.1484/2022

SANTOSH INFRATECH PRIVATE LIMITED ..... Petitioner

Through Mr. Ved Jain, Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Through Mr.Sunil Agarwal, Sr. St. counsel

with Mr. Tushar Gupta, Jr. SC,

Mr.Samarth Chaudhari, Advs. for

Revenue.

Mr.Neeraj, Mr.Sahaj Garg, Mr.Vedanash Anand, Mr.Rudra

Paliwal and Mr.Sanjay Pal, Advs. for

R-4.

Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr.Aman Sahani, Advocates

for UOI

43.

+ W.P.(C) 576/2022 & CM APPL.1636/2022

MUKESH KUMAR JAIN

..... Petitioner

Through Mr. Purav Middha, Adv.





PR. COMMISSIONER OF INCOME TAX & ANR. ..... Respondents
Through Mr.Abhishek Maratha, Sr. SC &
Mr.Pratyaksh Gupta, Jr. SC

44

+ W.P.(C) 592/2022 & CM APPL.1678/2022

SATISH SINGHAL ..... Petitioner

Through Ms. Rano Jain & Mr. Venketesh

Chaurasia, Advocates

versus

ACIT, CIR 22(2), DELHI & ANR.

..... Respondents

Through

Mr.Sunil Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for

Revenue.

45

+ W.P.(C) 758/2022 & CM APPL.2160/2022

SANTOSH INFRATECH PRIVATE LIMITED ..... Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Through Mr.Sunil Kumar Agarwal, Sr.

Standing Counsel.

46

+ W.P.(C) 965/2022 & CM APPL.2752/2022

SULOCHNA GOEL ..... Petitioner

Through Mr.Kapil Goel & Mr.Sandeep Goel,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1)

**DELHI AND ANR** 

..... Respondents

Through Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.





47			
+	W.P.(C) 989/2022 SSIPL RETAIL L		L.2794/2022 Petitioner
		Through	Mr.Gaurav Jain, Ms.Akshita Goyal & Mr.Shubham Gupta, Advs.
		versus	windham Capta, Havo.
	ASSISTANT CO DELHI	MMISSION	ER OF INCOME TAX, CIRCLE 22(2) Respondent
40		Through	Mr.Sunil Kumar Agarwal, Sr. Standing Counsel.
48 +	W.P.(C) 795/2022 RAJ KUMAR GO		L.2232/2022 Petitioner
	KAJ KUMAK OC	Through	Mr.Kapil Goel and Mr.Sandeep Goel. Advs.
		versus	
	ASSISTANT CO & ORS	MMISSION	ER OF INCOME TAX CIRCLE 43(1) Respondents
		Through	
49 +	W.P.(C) 856/2022	2 & CM No.2	2413/2022
	ANAND GOEL		Petitioner
		Through	Mr.Kapil Goel & Mr.Sandeep Goel Advs
		versus	
	ASSISTANT CO DELHI AND OR		ER OF INCOME TAX CIRCLE 43(1) Respondents
		Through	Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC
50 +	W.P.(C) 900/2022	2 & CM No.2	2551/2022
	DEEPAK GOEL		Petitioner
		Through	Mr Kapil Goel and Mr Sandeen Goel

Advs.





ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 1
DELHI AND ORS & ANR. ..... Respondents
Through Mr.Ruchir Bhatia, Sr. SC with
Ms.Mansie Jain, Adv.

51

+ W.P.(C) 1057/2022 & CM APPL.3029/2022

ONE POINT REALTY PRIVATE LIMITED ..... Petitioner
Through Mr. Ved Jain and Ms. Richa Mishra,
Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with

Ms.Adeeba Mujahid, Jr. SC for

Income Tax Department.

Mr.Kamal Kant Jha, SPC for UOI.

52

+ W.P.(C) 1094/2022 & CM APPL.3117/2022

MARK GULATI ..... Petitioner

Through Mr. Nagesh Behl with Mr. Ambrish

Dhawan, Advocates.

versus

ITO WARD 52(1) DELHI & ANR. ..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Ms.Zehra Khan, Jr. SC and

Mr.Shubhendu Bhattacharyya, Adv





53

+ W.P.(C) 1274/2022 & CM APPL.3729/2022

> SYNAPE SOLUTIONS PRIVATE LIMITED ..... Petitioner

> > Through Salil Kapoor, Ms. Ananya Mr. Kapoor, Mr. C S Anand, Mr. Sumit

> > > Lalchandani & Mr. Tarun Chanana,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2,

DELHI & ANR. ..... Respondents

Mr.Sunil Agarwal, Sr. St. counsel Through Mr.Tushar with Gupta, Jr.SC.

Mr.Samarth Chaudhari, Advs.

54

W.P.(C) 1380/2022 & CM APPL.4001/2022 +

SHALU AGRAWAL

Mr. Ved Jain and Ms. Richa Mishra,

Through

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Sr. SC with

Mr.Shaliender Singh, Jr. SC, Mr.Udit

Sharma, Adv.

55

W.P.(C) 1381/2022 & CM APPL.4003/2022

SHALU AGRAWAL

..... Petitioner

..... Petitioner

Mr. Ved Jain and Ms. Richa Mishra, Through

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Ms. Vibhooti Malhotra, Sr. SC with Through





Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

56

+ W.P.(C) 1624/2022 & CM APPL.4727/2022 STAR WIRE INDIA LIMITED

..... Petitioner

Through

Mr. Arnav Kumar & Mr. Harsh Bhatia,

Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2) DELHI & ANR. ..... Respondents

Through Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.

57

+ W.P.(C) 1650/2022 & CM APPL.4777/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED ..... Petitioner Through Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER ..... Respondent
Through Mr. Sunil Kumar Agarwal, Sr
Standing Counsel.

58

+ W.P.(C) 1756/2022 & CM APPL.5066/2022

ONE HEIGHT COLONIZERS PRIVATE LIMITED ..... Petitioner
Through Mr. Ved Jain and Ms. Richa Mishra,
Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Raj Kumar Yadav, Adv. for UOI. Mr.Sunil Kumar Agarwal, Sr

Standing Counsel with Mr. Tushar Gupta, Jr. Standing & Mr. Samarth

Chaudhari, Adv...





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W.P.(C) 1759/2022

STAR WIRE INDIA LIMITED

..... Petitioner

Mr. Arnav Kumar and Mr. Harssh Through

Bhatia, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. ..... Respondents

> Mr. Ruchir Bhatia, Sr. Standing Through Counsel with Ms. Mansie Jain, Adv.

60

W.P.(C) 1761/2022 & CM APPL.5073/2022 +

BTM EXPORTS LIMITED

..... Petitioner

Mr.Salil Kapoor, Ms.Ananya Kapoor, Through

Mr.Sumit Lalchandani & Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Through Mr. Kunal Sharma, Advocate

61

W.P.(C) 1886/2022 & CM APPL.5445/2022 +

BTM EXPORTS LIMITED

..... Petitioner

Through

Mr.Salil Kapoor, Ms.Ananya Kapoor, Mr.Sumit Lalchandani, Mr.Tarun

Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Sr. Standing Through Mr.Kunal Sharma,

Counsel with Ms.Zehra Khan, Jr.

Standing Counsel for Revenue.





62			
+	W.P.(C) 1937/202	22 & CM AP	PL.5566/2022
	KESAR DASS A		Petitioner
		Through	Mr. Nagesh Behl with Mr. Ambrish Dhawan, Advocates.
		versus	
62	ITO WARD 62(1	) DELHI & A Through	ANR Respondents Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadian, Jr. Standing Counsel for Revenue.
63 +	W.P.(C) 2006/202 PRATYUSH HA		PL.5758/2022, CM APPL. 13914/2022 Petitioner
	TRATTOSITIA		Dr.Rakesh Gupta, Mr.Somil Agarwal, Mr.RK Bhardwaj & Mr.Anshul Mittal
		versus	William Bharawaj & William Bhar Wilden
	INCOME TAX C	OFFICER WA	ARD 54(1), DELHI & ANR Respondents
<i>c</i> 4		Through	Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal & Mr.Parth Semwal, Jr. Standing Counsels.
64 +	W.P.(C) 2007/202	22	
	AJAY GUPTA	Through	Petitioner Mr. Sushil K Tekriwal, Adv.
		versus	
	INCOME TAX C	FFICER	Respondent
<i>C</i> 5		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.
65 +	W.P.(C) 2012/202 NIRAJ AGARWA	*	L. 12873/2022 Petitioner
	MIN I AUAKWA	Through	Mr. Sushil K Tekriwal, Adv.





INCOME TAX OFFICER ..... Respondent Mr. Zoheb Hossain, Sr. Standing Through Counsel with Mr. Vipul Agarwal & Mr. Parth Semwal, Jr. Standing Counsels. 66 W.P.(C) 2016/2022 & CM APPL.5765/2022 +MEENA CHAWLA ..... Petitioner Through Mr.Deepak Singh Thakur, Mr.Ankit Kashyap & Mr.Shubham Bhardwaj, Advs. versus INCOME TAX OFFICER WARD 61(1), DELHI & ANR. ..... Respondents Mr. Kunal Sharma, Sr. Standing Through Counsel with Ms. Zehra Khan, Jr. Standing Counsel & Mr. Shubhendu Bhattacharyya, Adv. 67 +W.P.(C) 2087/2022 & CM APPL.5992/2022 ..... Petitioner JASWANT RAI GROVER Mr. Paras Chaudhry & Mr. Dhananjay Through Grover, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX & ANR. ..... Respondents Mr. Ruchir Bhatia, Sr. Standing Through Counsel. 68 W.P.(C) 2137/2022 & CM APPL.6149/2022, CM APPL. 13913/2022 +PRATYUSH HANDA ..... Petitioner Dr.Rakesh Gupta, Mr.Somil Agarwal, Through Mr.R.K. Bhardwaj & Mr.Anshul Mittal, Advs.





# INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

.... Respondents

Through Mr. Puneet Rai, Sr. Standing Counsel.

Mr. Zoheb Hossain, Sr. Standing counsel with Mr. Vipul Agrawal and

Mr. Parth Senwal, Advocates.

69 +

W.P.(C) 2238/2022 & CM APPL.6435/2022

ASHOK KUMAR SHARMA HUF

..... Petitioner

Through Ms.Mitik

Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 59(2) & ORS. ..... Respondents

Through Ms. Vi

Ms. Vibhooti Malhotra, Sr. Standing

Counsel for Revenue with Mr.Shailendra Singh, Jr Standing

Counsel & Mr. Udit Sharma, Adv.

Mr. Avnish Singh, SCGC for R-

2/UOI.

70

+ W.P.(C) 2241/2022 & CM APPL.6440/2022

# SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 23(1) & ORS. ..... Respondents

Through

Mr.Sunil Kumar Agarwal, Sr. Standing Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari,

Adv.

Mr. Vikrant N Goyal & Mr. Jaswant

Rai Aggarwal Advs, for UOI.





W.P.(C) 2265/2022 & CM APPL.6519/2022 URBAN PUNJAB

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-17 & ORS. ..... Respondents

Through Mr.Kunal Sharma, Sr. Standing

Counsel for Revenue with Ms.Zehra Khan, Jr. Standing Counsel & Mr.Shuhendu Bhattacharyya, Adv.

Mr.Nawal Kishore Jha Adv SPC with

Ms.Kalpana Jha, Adv. for R-2.

72

+

+ W.P.(C) 2286/2022 & CM APPL.6573/2022

MAHENDER KUMAR KASHYAP

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 67(1), & ORS. ..... Respondents

Through Mr.Sunil Kumar Agarwal, Sr.
Standing Counsel for Revenue with
Mr.Tushar Gupta, Jr. Standing
Counsel & Mr.Samarth Chaudhari,

Adv.

Ms.Saroj Bidawat, SP Counsel for

UOI.

73

+ W.P.(C) 2290/2022 & CM APPL.6582/2022

SLG GLOBAL TEX PRIVATE LIMITED ..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX, CIRCLE 22 (2), & ORS. ..... Respondents

Through Mr. Ruchir Bhatia, Sr. Standing

Counsel.





Mr. Prakash Kumar, Central Govt. Senior Counsel for R-2.

74

+ W.P.(C) 2339/2022

SWIFT REALTECH PRIVATE LIMITED ..... Petitioner

Through Mr. Ajay Wadhwa, Ms. Snehil Jha &

Ms. Vanshika Taneja, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI & ANR.

..... Respondents

Through Mr.Puneet Rai, Sr. Standing Counsel

with Ms.Adeeba Mujahid, Jr.

Standing Counsel.

75

+ W.P.(C) 2357/2022 & CM APPL.6789/2022

PUNEET GHAI

Through Mr.Salil Kapoor, Mr.Sumit

Lalchandani & Ms. Ananya Kapoor,

Advs.

versus

INCOME TAX OFFICER, WARD 59-3, DELHI & ANR.

..... Respondents

..... Petitioner

Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma,

Adv.

76

+ W.P.(C) 2378/2022 & CM APPL.6834/2022

GAUTAM CHAND JAIN

.... Petitioner

Through

Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58 (1)

& ORS.

..... Respondents

Through Mr. Ajit Sharma, Sr. Standing Counsel

with Mr.Luqman Hasan, Adv.





77		
+	W.P.(C) 2441/2022 & CM AP	PL.7047/2022
	M/S SAGAR POLYCHEM PV Through versus	VT. LTD Petitioner Mr. Arzoo Raj and Mr. Ankur Das Advs.
78	OFFICE OF THE INCOME T Through	AX OFFICER Respondent Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.
+		PL.7049/2022 RIVATE LIMITED Petitioner Mr. Arzoo Raj and Mr. Ankur Das Advs.
	versus	Auvs.
	OFFICE OF THE INCOME T Through	AX OFFICER Respondent Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.
79 +	W.P.(C) 2452/2022 & CM AP	,
·		
	MR. VIJAY KUMAR GOEL Through	Petitioner Mr. Arzoo Raj and Mr. Ankur Das Advs.
	versus	
		AX OFFICER Respondent Mr.Abhishek Maratha, Sr. Standing
00	Č	Counsel.
80 +	W.P.(C) 2516/2022 & CM AP	PL.7200/2022, CM APPL.12637/2022
	GAGAN CHADHA	Petitioner
	Through	Mr.Satyalipsu Ray & Ms.Shilpa Kulkarni, Advs.
	versus	





# INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal &

Mr.Parth Senwal, Jr. Standing

Counsel.

81

+ W.P.(C) 2523/2022

SECOM SERVICES INDIA PVT. LTD. ..... Petitioner

Through Mr. Abdhesh Chaudhary & Mr. Akshat

Gupta, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Virender Pratap Singh Charak,

Ms.Shubhra Parashar, Mr.Pushpender Singh Charak, Mr.Kapil Gaur, Mr.Vaishnav Kirti Singh,

Mr.Shubham Ahuja, Mr.Sanjay Singh Chauhan, Mr.Ram Pal Singh Tomar, Mr.Gyanwardhan Singh,

Mr.Inderdeep Singh, Mr.Vivek

Nagar, Advs.

Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

82

+ W.P.(C) 2570/2022 & CM APPL.7345/2022

EVOLVE BRANDS PRIVATE LIMITED ..... Petitioner

Through Mr.Piyush Kaushik, Adv.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-1 &

ANR. ..... Respondents

Through Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr.

Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.





83 +	W.P.(C) 2588/202		PL.7378/2022 Petitioner
	AJAY JAIN (HUF	Through	Mr.Nishit Gandhi & Ms.Akshita Bhandari, Advs.
		versus	
84	ASSISTANT COM	MMISSIONE Through	ER OF INCOME TAX Respondent Mr.Ajit Sharma, Sr. Standing Counsel.
+	W.P.(C) 2669/202	2 & CM No.	7649/2022
	T S AND SONS H	IUF Through	•
		versus	Mr.Shubham Gupta, Advs
	ASSISTANT CON DELHI	MMISSIONE	ER OF INCOME TAX, CIRCLE 43(1), Respondent
0.5	DLLIII	Through	Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.
85 +	W.P.(C) 2698/202	2 & CM No.	7707/2022
·	ABHINAV JINDA	AL HUF	Petitioner Kapil Goel and Sandeep Goel Adv
		versus	
	INCOME TAX O	FFICER WA	RD 54 (1) DELHI AND ORS Respondents
		Through	Mr.Sanjay Kumar, Sr.SC, Ms.Easha Kadian, Jr.SC
86			,
+	W.P.(C) 2705/202	2 & CM API	PL.7720/2022

M/S PERFECT POLYCHEM PRIVATE LIMITED ..... Petitioner

Advs.

Mr. Arzoo Raj and Mr. Ankur Das,

Through

This is a digitally signed order.





OFFICE OF THE INCOME TAX OFFICER ..... Respondent

Through Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC,

Mr.Samarth Chaudhari, Advs.

87

+ W.P.(C) 2764/2022 & CM APPL.7927/2022

MS. MANJU KUMARI PREMSAGAR PRASAD ..... Petitioner

Through Mr. Arzoo Raj and Mr. Ankur Das,

Advs.

versus

OFFICE OF THE INCOME TAX OFFICER ..... Respondent

Through Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendra Singh, Jr.

Standing Counsel & Mr. Udit Sharma,

Adv.

89

+ W.P.(C) 2835/2022 & CM APPL.8162/2022

ANKIT JAIN ..... Petitioner

Through Mr.Anuj Aggarwal, Mr.Vikrant

Chawla, Ms.Ayushi Bansal &

Mr. Sanyam Suri, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through Mr.Ajit Sharma, Sr. Standing

Counsel.

Ms.Archana Gaur, Advocate for UOI Through Ms.Mansi Gupta, Advocate

(proxy).

90

+ W.P.(C) 2853/2022 & CM APPL.8220/2022

SANJU AGARWAL

..... Petitioner

Through

Mr.P.Roychaudhuri, Adv





ITO, WARD 54 (1), DELHI & ANR. ..... Respondents Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha Kadian, Jr.SC

91

W.P.(C) 2861/2022 & CM APPL.8267/2022 +

P.K. MARKETING COMPANY

..... Petitioner

Through Mr.Anuj Mr. Vikrant Aggarwal,

Chawla, Ms.Ayushi Bansal

Mr.Sanyam Suri, Advs.

versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Ms. Vibhooti Malhotra, Sr.SC. with Through

Mr. Shaliendra Singh and Mr. Udit

Sharma, Advocates.

Mr.Shailendra Singh, Advocate.

Ms.Manisha Agrawal Narain, CGSC with Mr. Aditya Singh Deshwal,

Advocate for respondent No.2.

92

W.P.(C) 2956/2022 & CM APPL.8579/2022 +

SAGARI LEATHERS PVT. LTD.

..... Petitioner

Through

Mr. Anjit Kumar, Sr. Advocate with Mr.Sandeep Chilana, Ms.Yashodhara Burmon Roy & Ms.Shambhavi Singh,

Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX DELHI AND ANR. ..... Respondents

Through

Sr.

Mr.Sunil Kumar Agarwal,

Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel &

Mr.Samarth Chaudhari, Adv.





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フ	J

+ W.P.(C) 3038/2022 & CM APPL.8822/2022

M/S SANT SANDESH MEDIA AND COMMUNICATION PVT. LTD. ..... Petitioner

Through Mr.Rishab Singla & Mr. Pawan Shree

Agrawal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI AND ANR

..... Respondents

Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel &

Mr.Samarth Chaudhari, Adv.

96

+ W.P.(C) 3070/2022 & CM APPL.8881/2022

CONCEPT INFRADEVELOPERS PVT LTD

.... Petitioner

..... Petitioner

Through Mr.Rajeev Sharma & Mr.Aditya

Sharma, Advs.

versus

INCOME TAX DEPARTMENT, OFFICE OF THE INCOME TAX OFFICER WARD -6 (1), DELHI AND ANR. ..... Respondents

Through Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr. Standing Counsel.

97

+ W.P.(C) 3074/2022 & CM APPL.8887/2022

ABHISHEK AGGARWAL

Through Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 (1), DELHI & ANR. ..... Respondents

Through Mr.Sanjay Kumar, Sr. Standing

Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.





98

W.P.(C) 3080/2022 & CM APPL.8923/2022

DEEPAK AGGARWAL ..... Petitioner

Through Mr. P Roychaudhuri, Adv.

versus

ITO WARD 54(1), DELHI & ANR. ..... Respondents

Through Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr.

Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

99

+

+ W.P.(C) 3081/2022 & CM APPL.8927/2022

DEEPAK AGGARWAL ..... Petitioner

Through Mr.P Roychaudhuri, Adv.

versus

ITO WARD 54 1, DELHI & ANR. ..... Respondents

Through Mr.Kunal Sharma, Sr. Standing Counsel with Ms.Zehra Khan, Jr.

Standing Counsel & Mr.Shubhendu

Bhattacharyya, Adv.

100

+ W.P.(C) 3290/2022 & CM APPL.9559/2022

RAJEEV KUMAR AGGARWAL ..... Petitioner

Through Mr.Sourav Vig & Mr.Tushar Gupta,

Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. ..... Respondents

Through Mr. Abhishek Maratha, Sr. Standing

Counsel with Mr.Pratyaksh Gupta, Jr.

Standing Counsel.

Mr. Awadhesh Kumar Singh, Adv. for

R-2 & R-3.





101 +W.P.(C) 3291/2022 & CM APPL.9561/2022 ALOK KUMAR AGGARWAL ..... Petitioner Mr.Sourav Vig & Mr.Tushar Gupta, Through Advs. versus INCOME TAX OFFICER CIRCLE 58 (1) & ORS. ..... Respondents Through Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr.Shailender Singh, Jr. Standing Counsel & Mr. Udit Sharma, Mr. Awadhesh Kumar Singh, Adv. for R-2 & R-3. 106 W.P.(C) 3438/2022 & CM APPL.10035/2022 +STRATAGEM PORTFOLIO (P) LTD ..... Petitioner Mr.Gautam Jain & Mr.Piyush Kumar Through Kamal, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2) DELHI & ANR. ..... Respondents Through Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain. Adv 107 W.P.(C) 3503/2022 & CM APPL. 10328/2022 **BHOLENATH FOODS LIMITED** .....Petitioner Mr Rishabh Jain, Adv. Through

versus

DY. COMMISSIONER OF INCOME TAX, CIRCLE-4(2) **NEW DELHI** .....Respondent

Mr. Kunal Sharma, Sr Standing Through counsel with Mr Zehra Khan and Mr Shubhendu Bhattacharyya, Advs.





108

+ W.P.(C) 3525/2022

UMESH KUMAR GUPTA AS LEGAL HEIR OF DECEASED SAROJ BALA GUPTA ......Petitioner

Through Mr Digvijay Rai, Adv. for Mr Sushil

Tekriwal, Adv.

Versus

INCOME TAX OFFICER .....Respondent

Through Mr Ajit Sharma, Sr Standing Counsel.

109

+ W.P.(C) 3573/2022 & CM APPL.10551/2022

ARUN KUMAR SODHANI ..... Petitioner

Through Dr. Rakesh Gupta, Advocate with

Mr. Somil and Mr. Anshul Mittal,

Advocates.

versus

INCOME TAX OFFICER WARD 52(1) DELHI & ANR.

..... Respondents

Through Mr. Kunal Sharma, Advocate with

Mr. Zehra Khan and Mr. Shubhendu

Bhattacharyya, Advocates.

110 +

W.P.(C) 3588/2022 & CM APPL.10571/2022

KVS TRADERS ..... Petitioner

Through Mr. Venketesh Chaurasia, Advocate

with Ms. Rano Jain, Advocate.

versus

ACIT, CIR 49(1), DELHI & ANR. ..... Respondents

Through Ms. Vibhooti Malhotra, Advocate

with Mr. Shailendra Singh and Mr.

Udit Sharma, Advocates.





111	W.D.(C) 2505/2022			
+	W.P.(C) 3595/2022			
	UMESH KUMAR	GUPTA	Petitioner	
	,	_	r. Sushil K. Tekriwal, Advocate with r. Mamta Tekriwal, Advocate.	
	INCOME TAX OF	versus FICER	Respondent	
110			r. Ajit Sharma, Advocate	
112	W.P.(C) 3628/2022 SANDEEP JAIN	& CM API	PL. 10749/2022 Petitioner	
		Through		
		versus		
	ASSISTANT COMMISSIONER OF INCOME			
	TAX CIRCLE 22 (	2), DELHI ( Through	& ANR Respondents  Mr. Sunil Kumar Agarwal, Sr. SC	
		C	with Mr. Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.	
113	W.P.(C) 3630/2022	& CM API	PLs. 10759/2022	
·	SANDEEP JAIN		Petitioner	
	,	Through	Mr. Arnav Kumar, Mr. Rajat Mittal and Mr. Suprateek Neogi, Advs.	
		versus		
	ASSISTANT COM			
	TAX CIRCLE 22 2		1	
		Tillough	Mr. Sunil Kumar Agarwal, Sr. SC with Mr. Tushar Gupta, Jr.SC,	
444			Mr.Samarth Chaudhari, Advs.	
114	W.P.(C) 3692/2022	& CM API	PL.10960/2022	
	MANSI AGGARW		Petitioners	
	,	Through	Mr. Abhishek Garg, Advocate with Mr. Aayush Kuchhal, Mr. Yash	

Gaiha, Advocates





INCOME TAX OFFICER WARD 62(1) & ANR. ..... Respondents
Through Mr. Sanjay Kumar & Ms. Easha
Kadiyan, Advocates

115

+ W.P.(C) 3699/2022 & CM APPL.10974/2022

RAKESH KUMAR AGGARWAL ..... Petitioner
Through P. Roychaudhuri, Advocate

versus

ACIT, CIRCLE - 59(1), DELHI & ANR. ..... Respondents
Through Mr. Ajit Sharma, Sr. SC.

116

+ W.P.(C) 3708/2022 & CM APPL.11015/2022

PARAG GUPTA (SINCE DECEASED), THROUGH HIS LEGAL REPRESENTATIVES - SH. PREM CHAND GUPTA ..... Petitioner

Through Mr. Abhishek Garg, Advocate with Mr. Aayush Kuchhal, Mr. Yash Gaiha, Advocates

versus

INCOME TAX OFFICER WARD 62(1) & ANR. ..... Respondents

Through Mr. Kunal Sharma, Advocate Mr. Himanshu Pathak, Sr. Panel Counsel for R-2.

117

+ W.P.(C) 3758/2022 & CM APPL.11187/2022

SHIV KUMAR GOEL ..... Petitioner
Through Mr. T.M. Shivakumar, Adv.





	ASSISTANT CO DELHI & ANR.	MMISSION	ER OF INCOME TAX CIRCLE 22(2), Respondents		
118 +		Through	1		
	W.P.(C) 3774/2022 & CM APPL.11216/2022				
	PREM CHAND (	GUPTA	Petitioner		
		Through	Mr. Abhishek Garg, Mr. Aayush Kuchhal and Mr. Yash Gaiha, Advs.		
		versus			
	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 58(1)				
	DELHI & ANR.		Respondents		
		Through	Mr. Abhishek Maratha, Sr. SC with Mr. Pratyaksh Gupta, Jr. SC.		
119					
+	W.P.(C) 3780/2022 & CM APPL.11228/2022				
	SHIV KUMAR C	_	Petitioner		
		Through	Mr. T.M. Shivakumar, Adv.		
		versus			
	ASSISTANT CO DELHI & ANR.	MMISSION	ER OF INCOME TAX CIRCLE 22(2), Respondents		
		Through	Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.		
120					
+	W.P.(C) 3804/2022 & CM APPL.11281/2022				
	SHANTI LAL PORWAL		Petitioner		
		Through	Mr. Nitin Gulati, Adv.		
		versus			
	ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1).				
	DELHI & ANR.		Respondents		
		Through	Ms. Vibhooti Malhotra, Sr. SC with		
			Mr. Shailendra Singh, Jr. SC and Mr.Udit Sharma, Adv.		





` '	GOEL	PPL.11288/2022 Petitioner Mr. T.M. Shivakumar, Adv.		
	versus			
ASSISTANT CO DELHI & ANR.	MMISSION Through	ER OF INCOME TAX CIRCLE 22(2), Respondents Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.		
W.P.(C) 3817/202	22 & CM AP			
	L	Petitioner Mr. Nitin Gulati, Adv.		
		ER OF INCOME TAX CIRCLE 59(1), Respondents		
BEBIT & TIVE.	Through	<b>A</b> .		
W.P.(C) 3831/2022 & CM APPL.11371/2022				
DAVINDER BAJ	TAJ Through versus	Petitioner Mr. Ved Kumar Jain and Mr. Richa Mishra, Advs.		
		ER OF INCOME TAX CIRCLE 67-1, Respondents		
	Through	Mr. Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI.		
W.P.(C) 3876/2022 & CM APPL.11537/2022  DEEPAK CHOUDHARY Petitioner  Through Mr. Nitin Gulati, Advocate				
	ASSISTANT CODELHI & ANR.  W.P.(C) 3817/202 INDRA PORWA  ASSISTANT CODELHI & ANR.  W.P.(C) 3831/202 DAVINDER BAJ  ASSISTANT CODELHI & ORS.	Versus  ASSISTANT COMMISSION DELHI & ANR. Through  W.P.(C) 3817/2022 & CM APINDRA PORWAL Through versus  ASSISTANT COMMISIONEDELHI & ANR. Through  W.P.(C) 3831/2022 & CM APINDER BAJAJ Through Versus  ASSISTANT COMMISSION DELHI & ORS. Through  Versus		





	ASSISTANT CO	MMISIONEI	R OF INCOME		
	TAX CIRCLE 60	)(1), DELHI	& ANR Respondents		
		Through	Mr. Vibhooti Malhotra, Sr. Standing		
			Counsel with Mr. Shailendra Singh,		
			Jr. Standing Counsel		
			Mr. Udit Sharma, Advocate for		
			Income Tax		
125					
+ W.P.(C) 3942/2022 with CM APPL. 11747/2022					
	UMA GOEL		Petitioner		
	OWA GOLL	Through	Mr. Gaurav Jain, Adv.		
		Tinough	Wii. Gadrav Jain, Mav.		
		versus			
	ASSISTANT COMMISSIONER OF INCOME TAX				
	CIRCLE 22(2), D	ELHI & AN	R Respondents		
		Through	Mr. Ruchir Bhatia, Sr. SC with		
			Ms.Mansie Jain, Adv for Revenue.		
100					
126	W.P.(C) 3951/2022 with CM APPL. 11773/2022				
+					
	UMA GOEL		Petitioner		
	CIVILLOCEE	Through	Mr. T.M. Shivkumar, Adv.		
		versus	,,,,		
	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2),				
	DELHI & ANR.		Respondents		
		Through	Mr. Ruchir Bhatia, Sr. SC with		
			Ms.Mansie Jain, Adv for Revenue		
127	****				
+	W.P.(C) 4045/202	22			
	ANIL KUMAR		Petitioner		
	ANIL KUWAK	Through	Mr Dinesh Mohan Sinha Advocate		





INCOME TAX OFFICER AND ANR. ..... Respondents Mr. Ajit Sharma, Advocate Through 128 W.P.(C) 4174/2022 + ..... Petitioner **MEGHA JAIN** Through Mr. Dinesh Mohan Sinha, Advocate. versus INCOME TAX OFFICER & ANR. ..... Respondents Mr. Ajit Sharma, Advocate. Through 129 W.P.(C) 4177/2022, C.M.APPLs.12521-22/2022 +SHYAMPREM ESTATE PRIVATE LIMITED (FORMERLY KNOWN AS SPIL FINANCIAL SERVICES PVT. LTD.) ..... Petitioner Through Mr. Nitin Gulati, Advocate. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. ..... Respondents Through Mr. Puneet Rai, Sr. SC with Ms. Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI. 130 W.P.(C) 4187/2022 & CM APPL. 12540/2022 SHANKER LAL SINGHANIA ..... Petitioner Mr. Kapil Goel and Mr. Sandeep Through Goel, Advocates.





..... Respondents

for

Puneet Rai, Advocate

Mr. Animesh Kumar, Advs. for UOI.

Mr. Rajkumar Yadav with

# ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59 (1) DELHI AND ORS ..... Respondents Through Mr. Ajit Sharma, Advocate

131 W.P.(C) 4266/2022 +N M INDUSTRIES LIMITED ..... Petitioner Mr. Salil Kapoor, Mr. C. S. Anand, Through Mr.Sanat Kapoor and Ms.Ananya Kapoor, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX. CENTRAL CIRCLE 5, DELHI & ANR. ..... Respondents Through Mr. Ruchir Bhatia, Advocate. 132 W.P.(C) 4268/2022 & CM APPLs. 12686-12687/2022 +N M INDUSTIES LIMITED ..... Petitioner Through Mr. Salil Kapoor, Advocate with Ms. Ananya Kapoor, Advocate. versus ASSISTANT COMMISSIONER OF INCOME TAX. CENTRAL CIRCLE 5, DELHI & ANR. ..... Respondents Through Mr. Ruchir Bhatia, Advocate. 133 W.P.(C) 4348/2022 & CM APPLs.12995-96/2022 +M/S PCG FINVEST LIMITED- FORMERLY KNOWN AS SUBHRA FINVEST INDIA LIMITED ..... Petitioner Mr. Ved Jain, Advocate. Through versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22-2,

This is a digitally signed order.

DELHI & ORS.

Through

Mr.

Revenue.





134 +W.P.(C) 4408/2022 & CM APPLs.13142-43/2022 **BRIJ BHUSHAN GUPTA** ..... Petitioner Through Mr. Salil Kapoor, Mr. C. S. Anand, Mr.Sanat Kapoor and Ms.Ananya Kapoor, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. ..... Respondents Through Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendera Singh and Mr. Udit Sharma, Advs. 135 W.P.(C) 4459/2022 & CM APPLs.13299-13300/2022 **BRIJ BHUSHAN GUPTA** ..... Petitioner Mr. Salil Kapoor, Mr. C. S. Anand, Through Mr.Sanat Kapoor and Ms.Ananya Kapoor, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. ..... Respondents Ms. Vibhooti Malhotra, Sr. Standing Through Counsel with Mr. Shailendera Singh and Mr. Udit Sharma, Advs. 136 W.P.(C) 4507/2022 & CM APPLs.13487-88/2022 +PAWAN CHAUDHARY ..... Petitioner Mr. Venketesh Mohan Chaurasia, Through Adv. versus

ITO, WARD 35(5), DELHI & ANR. ..... Respondents
Through Mr. Sanjay Kumar with

Ms. Easha Kadian, Advocates.





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+ W.P.(C) 4511/2022 & CM APPLs.13496-97/2022 CLUSTER OVERSEAS PRIVATE LIMITED

..... Petitioner

Through

Mr. Ramesh Kumar Jain with

Mr. Mudit Bansal, Advocate.

versus

INCOME TAX OFFICER WARD 6(1) DELHI

..... Respondent

Through

Mr. Sanjay Kumar with

Ms. Easha Kadian, Advocates.

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+ W.P.(C) 4260/2022 & CM APPL. 12668/2022

**VEEKAY GENERAL INDUSTRIES** 

..... Petitioner

Through

Mr. Piyush Kaushik, Advocate.

Versus

PRINCIPAL COMMISSIONER OF INCOME TAX -20, NEW

DELHI & ANR.

..... Respondents

Through

Mr. Abhishek Maratha, Advocate.

**CORAM** 

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER 23.03.2022

%

Since one of us (Manmohan, J.) has been assigned special Division Bench matters post lunch, list on 24<sup>th</sup> March, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

**MARCH 23, 2022** 

Pallavi